IN THE HIGH COURT OF JHARKHAND, RANCHI
W.P.(S) No.6546 of 2019

Arvind Kumar Sah …. Petitioner

---Vs.---

Jharkhand Academic Council, Ranchi and Ors.

….. Respondents

CORAM: HON'BLE MR. JUSTICE SANJAY KUMAR DWIVEDI

For the Petitioner : Mr. Prabhash Kumar, Advocate
For the Respondent-JAC : Mr. Anil Kumar, Sr. Advocate
For the Respondent-State : Mr. Deepak Dubey, Advocate

Order No. 5 : Dated 09th July, 2020

Heard Mr. Prabhash Kumar, the learned counsel appearing for the petitioner, Mr. Anil Kumar, learned Senior counsel for the respondent-JAC and Mr. Deepak Dubey, the learned counsel appearing on behalf of the respondent-State.

This writ petition has been heard through Video Conferencing in view of the guidelines of the High Court taking into account the situation arising due to COVID-19 pandemic.

Mr. Anil Kumar, the learned Senior counsel submits that counter affidavit has already been filed.

Mr. Prabhash Kumar, the learned counsel for the petitioner submits that the said counter affidavit has not been served upon him.

Mr. Anil Kumar, the learned Senior counsel undertakes to serve the counter affidavit to the learned counsel for the petitioner in this week itself.

Mr. Deepak Dubey, the learned State counsel further prays for three weeks' time for filing counter affidavit.

Three weeks' further time is allowed.

Post this matter on 09.10.2020.

(**Sanjay Kumar Dwivedi, J.**)

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